## FORM - 21 A

[ See rule 11 (1) ]

(For use in Biennial election when seat is uncontested)

Declaration of the result of Election under Sub-section (2) of section-53 of the Representation of the People Act, 1951.

Election to the Council of States by the elected members of the Legislative Assembly of Bihar.

In pursuance of the provisions contained in Sub-section (2) of section-53 of the Representation of the People Act, 1951, read with sub rule (1) of rule 11 of the Conduct of Elections Rules 1961, I declare that :-

Anil Kumar Sahani Sponsored by Janata Dal (United)
 Laxmi Chowk, Ward No.-4,
 P.O.+Dist.-Muzaffarpur,
 P.S.- Brahampura, Anchal- Mushhari (Muzaffarpur)

 Ali Anwar Ansari Dumraon Ward No.- 17, P.O.+P.S.- Dumraon, Dist.- Buxar
 Sponsored by Janata Dal (United)

Dharmendra Pradhan
 Devlo Bera, Talcher, Dist.- Anugul, Odisha, Pin- 759100

 Sponsored by Bhartiya Janata Party

 Bashistha Narain Singh Vill.+P.O.- Copwa, P.S.- Coran Sarai, Circle- Dumraon, Dist.- Buxar, Pin- 802126
 Sponsored by Janata Dal (United)

Mahendra Prasad
 Vill.- Govindpur, P.O.- Modanganj, P.S.- Ghoshi,
 Dist.- Jahanabad

 Sponsored by Janata Dal (United)

6. Ravi Shankar Prasad Sponsored by Bhartiya Janata Party
42, Kavi Raman Path, Nageshwar Colony,
East Boring Canal Road, Patna,
Pin- 800001

have been duly elected to fill the seats in that House of six (06) members retiring on 2nd April, 2012 on the expiration of their term of office.

Place: Bihar Vidhan Sabha Secretariat, Patna (Lakshmikant Jha)
Date: 23 March, 2012 Returning Officer